

**SCHEDULE I
FORM A**

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
QUANTA POWER SOLUTIONS INDIA PRIVATE LIMITED**

1. Name of Corporate Person	QUANTA POWER SOLUTIONS INDIA PRIVATE LIMITED
2. Date of Incorporation of corporate person	August 20, 2010
3. Authority under which corporate person is incorporated / registered	Companies Act / Registrar of Companies
4. Corporate identity number / limited liability Identity number of corporate person	U29253DL2010PTC207379
5. Address of the registered office and principal office (if any) of corporate person	H.NO. 2, Block-S, First Floor Brahmpuri Shahdara, Delhi - 110053
6. Liquidation commencement date of corporate person	March 31, 2020
7. Name, address, email address, telephone number and the registration number of the liquidator	Name: Krishna Chamadia Address: B-1804, Raheja Heights, Off Gen A K Vaidya Marg, Dindoshi, East, Mumbai 400097 Email: krishna@sphereadvsiory.com Mobile: 9833909615 Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220
8. Last date for submission of claims	April 30, 2020

Notice is hereby given that the Quanta Power Solutions India Private Limited has commenced voluntary liquidation on March 31, 2020

The stakeholders of Quanta Power Solutions India Private Limited are hereby called upon to submit a proof of their claims, on or before April 30, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. However, due to ongoing pandemic, we request all other stakeholders to preferably submit their claims by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Krishna Chamadia

April 5, 2020, Mumbai

